NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P No. 28/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. Trambak Shipping Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Rayar Chahleo Advocat Reyar Shah

Common Order

CSP No. 27/230-232/NCLT/MB/MAH/2017 CSP No. 28/230-232/NCLT/MB/MAH/2017 CSP No. 29/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 25.1.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/- J V. NALLASENAPATHY Member (Technical)